

O.A. No.93 of 2006

27.11.2013

List has been revised. No-one appears on behalf of the applicant. Neither there is any request for adjournment nor pass over of the case. As such, it appears that the applicant is not interested in prosecution this case. Accordingly, the O.A. is dismissed in default and for non-prosecution.
Sri B.B. Tripathi, counsel for the respondents is present.

I Ch

(Ms. Jayati Chandra)
Member (A)
Girish/-

Mr. Arora
(Navneet Kumar)
Member (J)

OB
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